

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**C. M. P. No. 657 of 2019**

.....  
Employees in relation to Manager of All India Radio, Bhagalpur represented  
through Brajesh Kumar, Director Engineering, All India Radio, Bhagalpur

... .. **Petitioner**

**Versus**

Their Workmen Laxmi Narayan Yadav and Ors. ... .. **Opp. Parties**

---

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

---

For the Petitioner : Mrs. Bakshi Vibha, Adv.

For the Opp. Parties : Mr. Prakash Chandra, Adv.

---

The matter was taken up through Video Conferencing. Learned counsel for the parties  
had no objection with it and submitted that the audio and video qualities are good.

.....

04/26.03.2021

As jointly prayed for, put up this case on 23.04.2021.

**(Rajesh Kumar, J.)**

**Kamlesh/**